THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Government during the course of usual Ministerial, Official and diplomatic exchanges with other countries have and will continue to apprise them of Government's commitment to seek the resolution of all differences with Pakistan peacefully and through bilateral negotiations within the framework of the Simla Agreement. However, there can be no. role of any sort for any third country. There is general appreciation for India's stand in this regard.

Written Answers

#### Seminar on Panchsheel

### 2876. SHRIMATI VEENA VERMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether the Prime Minister while inaugurating a two-day Saminar on Panchsheel and Global Diplomacy on 27th June, 1994, in New Delhi, spelt out new principles of Panchsheel;
- (b) if so, what were the precise observations and suggestions made therein;
- (c) what steps have been taken and are being taken in pursuance thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) While inaugurating the seminar on 'Panchsheel and Global Diplomacy' on June 27, 1994 the Prime Minister said that each generation has to interpret and apply creatively the Five Principles to the problem of its age and proposed five new principles.

i .2. The first principle of these new principles is that of the 'middle path', which recognises that vast segments of the economy need time to catch up with rapid technological changes and that we must never lose sight of those who cannot 'keep up with the pace of the forerunners.

3. The second principle is that of 'back to the village', which upholds the primacy of the villages in India and recommends that to go forward we have to go back to the villages.

to Questions

- 4. The third principle is that of the 'model village', which points out that for the village to be a viable economic unity it must be self-sufficient and that rural Indians can prosper with their own living and climatic conditions and from resources accessible to them, while tuned to the national cause and effort.
- 5. The fourth principle is the 'harmony between modern technology and tradition', which emphasises that advances in relevant technologies and attention
- applications of technology would yield far greater marginal benefits than the results we see from constant commercial competition in our cosmopolitan cities.
- 6. The fifth principle is that of a 'new world order' which should breathe with the life of Panchsheel and should reestablish this holy doctrine firmly in the ideology of the coming century.
- 7. Government will continue encourage discussions among the concerned individuals and entities on the ideas and suggestions contained in the Prime Minister's speech. There has already been a wide-ranging debate in the media on the new principles proposed by the Prime Minister.

#### Staff in diplomatic offices abroad

- 2877. SHRI TULASIDAS MAJJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) what is the total number of staff in the diplomatic offices of India in the various countries;
- (b) what is the number out of this who are entitled to get diplomatic immunities in the receiving countries; and
- (c) what are the levels of the various diplomatic offices in various countries?

85

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) The total number of staff in the diplomatic offices of India in the various countries is 4126. [2551 are India based and 1575 are locally recruited].

- (b) Out of this, 1068 officers are entitled to diplomatic immunities in the receiving countries; and
- (c) The diplomatic offices abroad are of the following levels:—
  - 1. High Commissions.
  - 2. Embassies.
  - 3. Consulates General.
  - 4. Assistant High Commissions.
  - Commissions.
  - 6. Permanent Missions to the United National Organisation.

## विदेशों की जेलों में कैद भारतीय

2878. जी प्रमोद महाजनः क्या सिदेश मंत्री यह बताने की कृप्य करेंगे किः

- (क) 30 जून, 1994 की स्थिति के अनुसार, विभिन्न देशों की जेलों में कैद भारतीयों की देशवार संख्या कितनी है:
- (ख) सरकार ने उनकी शीव्र विदाई के लिए क्या करम उठाए हैं और उनके क्या परिणाम निकले हैं;
- (ग) क्या यह आरोप लगाया ज्यात है कि भारतीय विश्वन इस मामले में ईमानदारी से प्रयास नहीं कर रहे हैं;
- (घ) यदि हो, तो उत्सेवधी स्पीय क्या है और सरकार द्वारा इस संबंध में क्या कदम उठावे जाने का विचार है?

विदेश मंत्रालय में राज्य मंत्री (भी आर-प्ल॰ मारिया): (क) सूचना विवरण में दी गई है। (नीचे देखिवे)

(ख) से (घ) फारतीय नागरेकों को शिरपंतर किए जोरे की सूचना मिसले ही हमारे मिशन कोंसरही अधिकारी द्वारा बन्दी बनाए गए कविंदर से सम्पन्न करने के लिए गुरुत कार्रवाई कारते हैं तथा गिरफ्कर किए कने के कारणों राषा परिस्थितियों का पता लगाने के लिए कोंसरती अधिकारी बंदी से मिसने जाता है। मारतीय मिशन ऐसे सब मामलों में स्थानीय प्राधिकारियों से इन मामलों का पुनरीक्षण करने और बन्दियों को जल्दी रिहा करने की भरपूर कोलिश करते हैं। जेल प्राधिकारियों के साथ नियमित बैठकों के अतिरिक्त, जक्षे कहीं आवश्यक होता है, संबंधित विदेश कार्यालयों के साथ मामले को उत्प्रया जाता है। तथापि, कई सरकारें न्यायालय द्वारा निर्धारित सका के आदेश का पुनरीक्षण करने के अनुरोध को नहीं मानती हैं। बन्दियों को साधारणतया उनकी सजा पूरी होने पर ही छोड़ा जाता है। भारतीय मिशन वहां और जब आवश्यक होता है बन्दियों को प्रभावी वैधानिक सुरक्षा उपलब्ध करने के सभी प्रयक्ष करते हैं।

विवरण

# विदेश रियत भारतीय मिशनों के रिकार्ड के अनुसार विदेशी जेलों में भारतीयों की सूची

क्रम देश का नाम सं•		30.6.94 को जेलों में चारतीयों की सं•
1	2	3
1.	पिस्त्र अस्य गणग्रज्य	13
2.	आस्ट्रेलिया	5
3.	आस्ट्रिया	3
4.	बहरीन	131
5.	बंगला देश	396
6.	भूटान	52
7.	क्नोंब	17
8.	<b>₩</b> 7	1
9.	डेनम <del>ार्क</del>	2
10.	जर्मन संघीय गजराज्य	8
11.	क्नम	7
12.	<b>श्चीगकोग</b>	29
13.	इंडोनेशिय	2
14.	<del>ई</del> एन	24
15.	इएक	1
16.	आयरलैंड	1
17.	इटली	38
16.	जमानम	26
19.	<b>ज्या</b> न	1
20.	बोर्डन	1
21.	कीनिया	3
_ ,22.	कुर्वेद	40